

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 20.07.2021

No. 200 A : Hon'ble the Chief Justice has been pleased to appoint Sri Abhijit Kumar, Additional District and Sessions Judge, Gaya (presently working on deputation as Officer on Special Duty at Patna High Court, Patna) as I/C Registrar (Recruitment & Appointment), Patna High Court, Patna for the time being with effect from the date he assumes charge of his office.

Sri Abhijit Kumar will also be attached with the Chief Justice's Secretariat.

By order of
Hon'ble the Chief Justice
Sd/- N.K. Pandey
Registrar General

Memo No 30030-30050 / Dated, Patna the 20.07.2021

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna/ Secretary to the Govt. of Bihar, Law Department, Patna/ A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna/ Under Secretary, Personal claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna/ Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna /Registrar (Administration), Patna High Court, Patna/ I/C Registrar (IT)-cum-C.P.C., Patna High Court, Patna/ I/C Registrar (Establishment), Patna High Court, Patna/ Joint Registrar -cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna/ District and Sessions Judge, Gaya/ Sri Abhijit Kumar, Additional District & Sessions Judge, Gaya (presently working on deputation as O.S.D., Patna High Court, Patna)/ The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Committee, Patna/ Section Officer, Accounts (Establishment), Patna High Court, Patna/ Section Officer, Accounts (General), Patna High Court, Patna /Section Officer, J.O.S.R.R, Patna High Court, Patna/ Section Officer, Monitoring Cell II, Patna High Court, Patna/ Section Officer, Computer Cell, Patna High Court, Patna/ Court Officer, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna for information.

(The officer concerned may be directed to make over charge of his present assignment at Gaya immediately so as to join his new assignment soon thereafter.)

(- D.J., Gaya and Sri Abhijit Kumar only

By order of
Hon'ble the Chief Justice



Registrar General